

RAJASTHAN HIGH COURT, JODHPUR

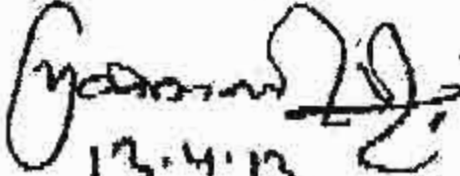
ORDER

No.Estt.(RJS)/43 /2013

Date: 13.04.2013

SHRI PAWAN N. CHANDRA, an officer in the District Judge Cadre, presently posted as District & Sessions Judge, Dholpur, who has been appointed as **Secretary, Lokayukta, Sachivalaya, Rajasthan, Jaipur** vide Government Order No.F.1(28)Lokayukta Secy./1991/ dated 12.04.2013, is hereby relieved with immediate effect to join his new assignment.

BY ORDER,


13.4.13

REGISTRAR GENERAL